

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

14. C.P. (IB)-1618/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.08.2018**

NAME OF THE PARTIES: Sunflag Iron & Steel Co.Ltd.

V/s

Lip Fasteners Pvt.Ltd.

SECTION 9 of Insolvency and Bankruptcy Code, 2016

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**ORDER**

Counsel for Applicant present and seeks time to serve a notice on the  
other sides. Time granted. List this matter on 04.09.2018.

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)

/SA/